Annexure-8

Name of the corporate debtor Date of commencement of CIRP List of creditors as on

KONVERGE HEALTHCARE PRIVATE LIMITED 06/11/2024 30/11/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl.	Name of creditor	ne of creditor Details of claim received Details of claim admitted								Amount of	Amount of	Amount of	Amount of claim	Remarks if any
No.	rame of creditor	Details	or ciaim received	Details of Gailli admitted										, ,
No.										contingent	any mutual	claim not admitted	under vernication	
		Date of	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of voting	claim	dues, that			
		receipt		admitted		covered	covered by	related	share in		may be set-			
		•				by	guarantee	party?	CoC		off			
						security								
						interest								
														Claim As Per Form B provided by
														operational creditor. Invoice
														available.Each operational creditor
														amount not provided separately in
														financial statements, so mail send to
														SBOD of corporate debtor for
														supporting ledger and details. Despite
														request and reminder of mailed to
														SBOD,no information received from
														them. Therefore due to non
	National Securities													availability of the necessary
	Depository				Annual Custody									information for verification the claim
1		12/11/2024	26 602 07			NIII	NIII	NO	NIII	NIII	NIII	26 602 07		
1	Ltd	12/11/2024	26,682.87	INIL	Fees	NIL	NIL	NO	NIL	NIL	NIL	26,682.87	INIL	cannot be accepted .

														Form B not submitted by creditor.
														Details collected as per mail received
														by corporate debtor and no
														supporting evidence provided.Each operational creditor amount not
														provided separately in financial
														statements,so mail send to SBOD of
														corporate debtor for supporting
														ledger and details.Despite request and
														reminder of mailed to SBOD,no
														information received from them.
					Deposit,Commiss ion and									Therefore due to non availability of the necessary information for
					Reimbursement									verification the claim cannot be
2	Vijay Pharma	16/11/2024	11,41,288.00	NIL	Expenses	NIL	NIL	NO	NIL	NIL	NIL	11,41,288.00		accepted.
	, ,		, ,											·
														Claim As Per Form B provided by
														operational creditor.Only ledger
														provided by creditor and bills in excell
														without sign. Each operational
														creditor amount not provided separately in financial statements,so
														mail send to SBOD of corporate
														debtor for supporting ledger and
														details.Despite request and reminder
					Security									of mailed to SBOD,no information
					Amount,Commiss									received from them. Therefore due to
	Dalta				ion and									non availability of the necessary
2	Delta Pharmaceuticals	21/11/2024	0 77 020 00	NIII	Reimbursement	NIL	NIII	NO	NIL	NII	NIL	0 77 020 00		information for verification the claim
3	Priarmaceuticals	21/11/2024	8,77,020.00	INIL	Expenses	INIL	NIL	INU	INIL	NIL	INIL	8,77,020.00	INIL	cannot be accepted.

Claim As Per Form B provided operational creditor.Only ledg provided by creditor and bills i without sign. Each operational	
operational creditor.Only ledg provided by creditor and bills in	
operational creditor.Only ledg provided by creditor and bills in	
operational creditor.Only ledg provided by creditor and bills in	
operational creditor.Only ledg provided by creditor and bills in	
operational creditor.Only ledg provided by creditor and bills in	
operational creditor.Only ledg provided by creditor and bills in	hv
provided by creditor and bills in the contract of the contract	
without sign. Each operationa.	
creditor amount not provided	
separately in financial statements and the separate of the sep	
debtor for supporting ledger a	
details.Despite request and re	
Security of mailed to SBOD,no information	
Amount,Commiss received from them. Therefore	
Mantech Life Sciences ion and non availability of the necessa Reimbursement information for verification the	
4 Pvt Ltd 21/11/2024 39,24,637.44 NIL Expenses NIL NIL NIL NIL NIL 39,24,637.44 NIL cannot be accepted.	Cidiiii
Claim As Per Form B provided	эу
operational creditor. Copy of consignee agent agreement, I	dgor
and invoice provided by opera	
creditors. Each operational cre	
amount not provided separate	-
financial statements, so mail se	nd to
SBOD of corporate debtor for supporting ledger and details.	esnite
request and reminder of maile	
SBOD,no information received	
them. Therefore due to non	
Shree Balajee availability of the necessary information for verification the	claim
5 Pharmaceuticals 23/11/2024 12,20,330.00 NIL Consignee Agent NIL NIL NIL NIL NIL 12,20,330.00 NIL cannot be accepted.	Ciallii

														Claim As Per Form B provided by
														operational creditor.Invoice,Debit
														Note,Bank Statement provided by
														creditors. Each operational creditor
														amount not provided separately in
														financial statements, so mail send to
														SBOD of corporate debtor for
														supporting ledger and details.Despite
														request and reminder of mailed to
														SBOD,no information received from
														them. Therefore due to non
														availability of the necessary
					Nutritional									information for verification the claim
6	K.D.Chem Pharma	23/11/2024	4,72,042.00	NIL	products	NIL	NIL	NO	NIL	NIL	NIL	4,72,042.00	NIL	cannot be accepted.
														Claim As Per Form B provided by
														operational creditor. Invoice,Ledger ,
														Bank Statement provided by creditors.
														Invoice available.Each operational
														creditor amount not provided
]				separately in financial statements,so
														mail send to SBOD of corporate
														debtor for supporting ledger and
														details.Despite request and reminder
					t to a lade on a d									of mailed to SBOD,no information
					Health and Wellnes									received from them. Therefore due to
					products, Fitness									non availability of the necessary information for verification the claim
7	Maxener Wellness	22/11/2024	10.62.154.00	NII	-	NIL	NIL	NO	NIL	NIII	NIL	10,62,154.00	NII	
/	ividxener weimess	23/11/2024	10,62,154.00	LINIT	supplements	INIL	LIAIL	INO	IMIL	NIL	INIL	10,02,154.00	INIL	cannot be accepted.

													Claim As Per Form B provided by operational creditor. Invoice,Ledger ,
													operational creditor. Invoice, Ledger , Bank Statement provided by creditors. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and details. Despite request and
				Pharmaceuticals and Nutritional									reminder of mailed to SBOD,no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be
8	Ahem Lifecare TOTAL	29/11/2024	2,30,601.00 89,54,755.31	products	NIL	NIL	NO	NIL	NIL	NIL	2,30,601.00	NIL	accepted.